

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

STARRED QUESTION NO:244
ANSWERED ON:30.03.2012
TOURISM INFRASTRUCTURE DEVELOPMENT
Haque Shri Mohammad Asrarul;Kashyap Shri Virender

Will the Minister of TOURISM be pleased to state:

- (a) the number of tourism infrastructure projects approved and financial assistance provided to the States/UTs during the last two years and the current year, State/UT-wise and year-wise;
- (b) whether the Government has formulated any special scheme for investment in tourism infrastructure development in various States including Bihar, Maharashtra, Bodoland Territorial Autonomous District (BTAD) and hilly regions of Himachal Pradesh, Indo-Bhutan and Indo-Nepal Border keeping in view their abundant tourism potential;
- (c) if so, the details thereof alongwith the details of tourist spots identified for development in the said regions;
- (d) the amount earmarked for the purpose, State/UT-wise; and
- (e) the reasons for delay in implementation of the scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. +244

ANSWERED ON 30.03.2012 REGARDING TOURISM INFRASTRUCTURE DEVELOPMENT.

(a): The number of tourism infrastructure projects and amounts sanctioned during the last two years and the current year, State/UT-wise and year-wise is given at Annexure.

(b) to (d): Development, promotion, implementation and monitoring of tourism projects are primarily the responsibility of the State Governments/Union Territory Administrations (UTs). Ministry of Tourism provides financial assistance for tourism projects based on the proposals received from them which are complete in all respects as per the Scheme Guidelines, inter-se priority and subject to availability of funds including Bihar, Maharashtra, Himachal Pradesh and Assam. Tourism projects to be funded by Ministry of Tourism (MOT) are decided in consultation with the States/UTs in prioritization meetings held every year.

As per the guidelines of the Government of India, MOT earmarks at least 10% of its total 'Plan Outlays' for North Eastern Region. MOT also sanctions projects under the Prime Minister's Reconstruction Plan for Jammu & Kashmir. There is no earmarking of funds or special scheme for investment in tourism infrastructure development for any other State/UTs or region such as Bodoland Territorial Autonomous District (BTAD) and hilly regions of Himachal Pradesh, Indo-Bhutan and Indo-Nepal Border.

(e): State Govt./UT Administration submits the reports of the State Level Monitoring Committee to the Ministry of Tourism periodically. The delay in implementation of tourism projects is generally caused due to disputes relating to land, clearances from statutory authorities, at times in tendering process, etc. Ministry of Tourism monitors the implementation of projects through Regional Conferences, field inspections by the officers of the Ministry and periodical review meetings with the State/UT officers.